

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

C.P. No.204/2005 in
C.P. No. 63/2004
O.A. No.1431/2000

②

New Delhi this the 27th day of July, 2005

Hon'ble Shri V.K. Majotra, Vice Chairman (A)
Hon'ble Shri Shanker Raju, Member (J)

Yag Datt Sehgal, IAS (Retd.),
S/o Shri Asa Nand Sehgal,
R/o A-14/2, Vasant Vihar,
New Delhi-110057.

-Applicant

(Applicant present in person)

Versus

1. Smt. Neera Yadav, IAS,
Chief Secretary to Govt.
Of Uttar Pradesh, Sachivalaya,
Lucknow-226001.
2. Shri Pradeep Shukla, IAS,
Secretary, to Govt. of
Uttar Pradesh, Appointment
Dept., Sachivalaya,
Lucknow-226001.

-Respondents

(By Advocate: Shri Garvesh Kabra)

ORDER (Oral)

Hon'ble Shri V.K. Majotra, Vice Chairman (A)

Respondents have filed an affidavit contending that Tribunal's directions have been complied with. Applicant, who is present in person, agrees that directions have been complied with. As such, the CP is dropped and notices to the respondents are discharged.

S. Raju
(Shanker Raju)

Member (J)

V.K. Majotra
(V.K. Majotra) 27.7.05
Vice Chairman (A)

cc.